

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Application (BA) No. _____ of 2020 (LD-VC No. 17 of 2020)

[Vikki s/o Rameshkumar Jat Vs. The State of Maharashtra through P.S.O., Lakadganj, P.S. Lakadganj, Nagpur]

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri Subodh Dharmadhikari, Senior Advocate with Shri A. V. Muley, Advocate for the applicant
Shri N. S. Rao, APP for the State

CORAM : M. G. GIRATKAR, J.

DATE : 30/04/2020

Heard Shri Dharmadhikari, learned Senior Advocate for the applicant.

2. Issue notice to the non-applicant.

3. Shri Rao, learned Additional Public Prosecutor waives notice for the non-applicant/State and seeks time to file reply.

Stand over to 5-5-2020.

JUDGE

wasnik